

Hence, the present application filed by the Applicant seeking extension of 183 days.

4. After considering the facts of the case, this Bench feels that it would be appropriate to condone the delay of 3 days in filing the present application and allow extension of 183 days (from 17.06.2024 till 17.12.2024).
5. In view of above, IA-3399(MB)2024 is **allowed** and **disposed of**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)